

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

IA 1467/2024 IA 2309/2024 In C.P. (IB)/817(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **03.06.2024**

NAME OF THE PARTIES: **IDBI BANK LIMITED V/s M/S. IMPALA**
DISTILLERY AND BREWERY LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 1467/2024 –

1. Adv. Ami Jain appeared for the Applicant.
2. Adv. Raunak Satpathy for Suspended Board/SRA.
3. Mr. Prakash Shinde, Advocate appeared for the IDBI Bank.
4. Ld. Counsel for the SRA informs that balance money shall be paid by 09.06.2024.
5. List this IA along with **IA no. 2309/2024** on **20.06.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Neeraj